

INCOME TAX APPELLATE TRIBUNAL
DEHRADUN CIRCUIT BENCH: DEHRADUN

BEFORE SHRI SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND
SHRI PRASHANT MAHARISHI, ACCOUNTANT MEMBER

ITA No. 39/DDN/2019
(Assessment Year: 2014-15)

Sudha Agarwal, 312-313, Govind Puri, hardwar, Uttarakhand PAN: ABQPA6583K	Vs.	ITO, Ward-1(3)(3), Hardwar
(Appellant)		(Respondent)

Revenue by:	Shri Dhruv Monga, Adv
Assessee by :	Shri N. C. Uppdhay, Sr. DR
Date of Hearing	05/03/2021
Date of pronouncement	18/05/2021

O R D E R

PER PRASHANT MAHARISHI, A. M.

1. This appeal is filed by the assessee against the order of the Id CIT(A), Dehradun dated 29.03.2019 for the Assessment Year 2014-15, wherein penalty levied by the Id AO u/s 271(1)(c) of the Act of Rs. 3,70,000/- is confirmed for Assessment Year 2014-15.
2. At the time of hearing the Id AR submitted that the petition dated 17.02.2021 for withdrawal of this appeal for the reason that the assessee has opted for settlement of the dispute by filing a declaration in Form No. 1 and 2 under Direct Taxes Vivaad se Vishwas Act, 2020 on 26.01.2021. Consequently, Form No. 3 has also been issued by the Pr. CIT, Dehradun on 09.02.2021 and therefore, the appeal of the assessee may be treated as withdrawn.
3. The Id DR did not object to the same.
4. On careful consideration of the application of the assessee it is noted that the assessee has already applied for settlement of dispute involved in this appeal by filing declaration under the Direct Taxes Vivaad se Vishwas Act, 2020 and consequently form No.3 has also been issued on 09.02.2021.

Therefore, the appeal of the assessee is dismissed as withdrawn, with a liberty to assessee to apply for recall of this order in the even, dispute involved in the appeal is not settled under The Direct Tax Vivad Se vishwas Act 2020.

Order pronounced in the open court on 18.05.2021.

-Sd/-
(SUDHANSHU SRIVASTAVA)
JUDICIAL MEMBER

-Sd/-
(PRASHANT MAHARISHI)
ACCOUNTANT MEMBER

Dated: 18.05.2021
A K Keot

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1. Applicant
2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi